

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA No.428/2021

IN THE MATTER OF:

Sudesh Kumar Kaushik

...

Applicant

Versus

State of Haryana

...

Respondent

**REPORT ON BEHALF OF HARYANA STATE
POLLUTION CONTROL BOARD**

MOST RESPECTFULLY SHOWETH:

1. That Hon'ble National Green Tribunal has directed to the State PCB, Superintendent of Police and Municipal Commissioner, Sonipat to look into the grievance of the applicant regarding operation of an illegal factory for polythene recycling in a plot with property ID-165C277U30 in front of the residence of applicant Mr. Sudesh Kumar Kaushik, R/o. of village Bandepur, Distt. Sonipat, Haryana. The Hon'ble NGT has also directed to submit factual and action taken report in the matter may be furnished to this Tribunal within Three months by e-mail at judicial-ngt@gov.in.
2. That it is humbly submitted that since M/s Atlas Polymer, village Bandepur, Distt. Sonipat, Haryana was found operating without

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obtaining consent from the HSPCB. Therefore, Closure Action was taken by the Board against the unit in question. On 07.03.2022, following plant/machineries were sealed:

- (i) Cutter Machine (3 Numbers)
- (ii) Extruder (1 Number)
- (iii) Grinding Machine (2 Numbers)
- (iv) Plastic Carry bag making machine (2 Numbers)
- (v) Plastic blowing machine (1 Number)
- (vi) Agitator Belt of Washing Section (1 Number)

3. That the team comprising Deputy Superintendent of Police (Sonipat), Deputy Municipal Commissioner (Sonipat) and Assistant Environmental Engineer (HSPCB, Sonipat) constituted in reference to direction of Hon'ble NGT along with the complainant Sh. Sudesh Kumar Kaushik inspected the unit on 05.05.2022. During inspection, Plant and Machinery installed by the unit for manufacturing of plastic carry bags were found dismantled and there was no possibility of functioning of activity of recycling of polythene. However, two numbers plastic cutting machines were found operated which were sealed at the time of inspection. In such circumstances, the electricity connection of said unit has been disconnected by the Uttar Haryana Bijli Vitran Nigam (UHBVN). Copy of Spot Inspection Report dated 05.05.2022 is enclosed herewith as **Annexure-R/1**.

4. That action of imposition of Environment Compensation and Prosecution has also been recommended to the Head Office,



HSPCB. These both actions shall be taken to their logical end expeditiously.

The report is submitted accordingly for kind consideration. It is undertaken to comply with the directions passed by this Hon'ble Tribunal.



Regional Officer, Sonipat Region
Haryana State Pollution Control Board

Place: Sonipat

Date: 27/8/2022

Inspection Report

The Unit (M/s Atlas Polymer, Village Banderpur, Sonapat) has been inspected by the team constituted by Hon'ble NGT. During inspection plant and machinery used for manufacturing of Poly Carry bags has been dismantled only two Nos. cutting machinery found operative which has been sealed in the presence of Sh. Satish, DSP, Sonapat, Sh. Apoorva Chaudhary DMC, Sonapat and Ravinder Yadav, AEE, HSPCB, Sonapat along with Sh. Sudeesh Kumar, complainant.

Satish
Satish Kumar,
DSP, Sonapat

Apoorva
Apoorva Chaudhary
DMC, Sonapat

Ravinder
05/05/2022
(Ravinder
Yadav, AEE)
HSPCB

Sudeesh
05/5/22
Sudeesh Kumar, Kausheer